

ITEM NO.9

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4120-4121/2024

STATE OF U.P.

Appellant(s)

VERSUS

RAHUL SINGH @ GOVIND SINGH

Respondent(s)

IA No. 47715/2023 - EXEMPTION FROM FILING O.T.

Date : 25-07-2025 This matter was called on for hearing today.

For Appellant(s) :

Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.
Mr. Aman Jaiswal, Adv.

For Respondent(s) :

Mrs. Aarif Ali, Adv.
Mr. Mujahid Ahmad, Adv.
Mr. Pankaj Tiwari, Adv.
Mr. Jitender Khurana, Adv.
Ms. Gunjan Khurana, Adv.
Mr. Vijay Kumar, Adv.
Mr. Chand Qureshi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Scanned/digital copy of the Original Records from the High Court and Trial Court have been received. Let soft copies of the same may be provided to ld. counsels for both the parties in light of Circular F.No.01/Judl./2025, dt 10.01.2025.

Registry to process the matter for listing before the Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ